

विभिन्न आयोगों में अनुसूचित जातियों के व्यक्तियों को शामिल करना

484. श्री राम प्रसाद देशमुख : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार द्वारा नियुक्त विभिन्न आयोगों में अनुसूचित जाति के व्यक्तियों को शामिल न करने के क्या कारण हैं; और

(ख) क्या सरकार इन आयोगों में अनुसूचित जातियों के लोगों को शामिल करने का सुनिश्चय करने के प्रस्ताव पर विचार कर रही है?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) और (ख). यह सच नहीं है कि गृह मंत्रालय द्वारा गठित विभिन्न जांच आयोगों में अनुसूचित जातियों के व्यक्तियों को नियुक्त नहीं किया जाता है। परन्तु, अधिकांश नियुक्तियां चूंकि उपयुक्तता और उपलब्धता के अनुसार प्रतिनियुक्ति के आधार पर केन्द्रीय और राज्य सरकारों के अनुभवी अधिकारियों को लेकर की जाती है, अतः इन नियुक्तियों में ऐसा कोई आरक्षण अनुसूचित जातियों के लिए लागू नहीं है।

Measures taken to promote rapid development of Small Scale and Cottage Industries.

485. SHRI C. N. VISVANATHAN: Will the Minister of INDUSTRY be pleased to state :

(a) the concrete and specific measures taken during the last seven months to promote rapid development of small scale and cottage industries;

(b) the expansion of facilities for technical help in marketing, entrepreneurial advice, financial assistance, etc. achieved as a result of specific steps taken during the last seven months; and

(c) the estimated growth in volume and value of production and in employment generation in these industries as a consequent of steps taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI).

(a) and (b) . The measures undertaken during the last seven months to promote development of small scale and village industries are—(i) raising the outlay on the sector including handloom by 40% over that in 1976-77.

(ii) initiating selection of products for reservation in the small and cottage industries, (iii) initiating proposals for changes in policy and strategy, (iv) holding discussions with Chief executives of nationalised banks for larger and easier assistance to this sector (v) introduction of simplification of procedure for marketing small and cottage industries products under Central Govt. Stores Purchase Programme, (vi) considerable liberalisation of the import policy for import of capital goods and raw materials in favour of small scale units, (vii) State Governments have been advised and instructions issued to the Bureau of Public Enterprises, Defence Departments, etc. to provide preference to small industries products in their Store Purchases; NSIC has initiated steps to sell hosiery products and matches under one brand name on pilot basis, and (viii) Trade Centres have started functioning at Bangalore and Jaipur.

(c) It is too early to evaluate the impact of the above measures on production and employment.

Conversion of Andhra Pradesh State Highways into National Highways

486. SHRI P. RAJAGOPAL NAIDU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received from the State Government of Andhra Pradesh a list of State highways to be converted into National Highways;

(b) if so, the list of the roads ; and

(c) whether they were taken up as National Highways?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):

(a) to (c): The Govt. of Andhra Pradesh proposed the following roads to be converted into National Highways in the Fifth Plan:—

(1) Nellore-Bellary-Bombay road.

(2) Visakhapatnam-Jagadapur- Bhopalapatnam-Jhalna-Nasik-Bombay road.